

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA 54 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.10.2017**

**NAME OF THE COMPANY: M/s IMA Pvt. Ltd. And M/s Skyroof Builders
Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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| Present: | Mr. U. Banerjee, Advocate for Applicants Mr. Prabhansu Gupta, Proxy Counsel for Official Liquidator | | | |
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ORDER

Mr. Prabhanshu, Proxy Counsel for the Counsel for OL submits that the Department has raised certain queries. Let the same be replied to. Though it is submitted that the applicant was required to submit certain documents, Ld. Counsel for the Applicants submits that steps have already been taken. Let the same be confirmed.

To come up on 10th November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)